

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

ORDER DT. 1-1-2002.

In this disposed of matter, learned ASC

has filed a Memo for correcting a typographical error in order dt. 11.9.2001 through which this

OA was disposed of. Copy of the MA has been served on the learned counsel for the applicant

Mr. J. Sengupta. Heard Mr. S. B. Jena, learned ASC

and Shri J. Sengupta, learned counsel for the applicant. It is submitted by the learned ASC

that second para of the order dt. 11.9.2001 in line 15th and 16 the date 8.5.2001 to

1.8.2001 should be corrected to 10.5.2000 to

7.8.2001. Learned counsel for the applicant

agrees to this and in view of this it is

order that the dates 8.5.2001 and 1.8.2001

in the above two lines may be corrected as

10.5.2000 and 7.8.2001 and corrected copy

of the order be given to counsel for both sides. MA is accordingly disposed of.

Vice-Chairman
11/12/01

~~free copy~~

Reg. No. dt. 1.1.2002

Corrected copies of the order dt. 11.9.2001 alongwith copies of order dt. 1.1.2002 issued to counsel for both sides.

DS
8/1/02

Pr
S.O (T)